[Mr. Deputy Chairman]

the basis of serial number. They are selected on the basis of subject, importance of subject as understood by the hon. Chairman. So, my suggestion to you is this. Since some Members from the back-benches stood up and supported you, I understand that it is the feeling of many back-benchers. ...(Interruptions)... So, why cannot we have ballot? ...(Interruptions)... We will have ballot. ...(Interruptions)...

SOME HON. MEMBERS: Yes, Sir. We can have ballot. ...(Interruptions)...

श्री नीरज शेखरः सर, लोक सभा में यही होता है। ...(व्यवधान)...

श्री उपसभापतिः आप बैठ जाइए। ...(व्यवधान)... Hon. Chairman, I know, has been repeatedly saying that we will select Zero Hour submission on the basis of ballot. ...(Interruptions)...

SHRI TAPAN KUMAR SEN (West Bengal): Sir, no ballot. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Then, you cannot have both. ...(Interruptions)... On the one hand, you are complaining and, on the other, you don't want ballot! ...(Interruptions)... That is not a rationale thinking. ...(Interruptions)... How can you have both? ...(Interruptions)... You are complaining and you do not want ballot! ...(Interruptions)... Anyhow, Neeraj Shekharji, I will report the matter to the hon. Chairman. ...(Interruptions)... Now, Shri Anand Sharma. ...(Interruptions)...

SHRI NEERAJ SHEKHAR: Sir, what about supplementaries? ...(Interruptions)... सर, सप्लीमेंटरी क्वेश्चन्स के बारे में क्या हुआ? ...(व्यवधान)...

DR. K. V. P. RAMACHANDRA RAO: Sir, what about my Calling Attention notice? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Ramachandra Rao, your matter is under my consideration. I will come back to you. ...(Interruptions)... Now, Shri Anand Sharma. ...(Interruptions)... I will call you. ...(Interruptions)...Whatever Ramachandra Rao says will not go on record. ...(Interruptions)...

DR. K. V. P. RAMACHANDRA RAO: *

Functioning of Nehru Memorial Museum and Library

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I am drawing the attention of this august House to a very important matter.

Every country celebrates its heroes, its freedom fighters and those who have made sacrifices. India too celebrates those who led the national movement, the front ranking leaders and those who went to prison and gallows.

^{*} Not recorded.

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One of the tallest leaders of India's Freedom Struggle, who spent his maximum time in prison — close to 14 years in the British jails — was India's first Prime Minister and global statesman, Pandit Jawharlal Nehru. When Pt. Nehru died in 1964, a decision was taken to establish the Nehru Memorial Museum and Library. The purpose, the sole objective of the NMML was to promote the study of modern Indian history. The core competence of all the constituent units of the Nehru Memorial Museum and Library, this institution, including library, Centre for Contemporary Studies and Museum, therefore, must maintain focus on India's Freedom Struggle, and Pt. Jawaharlal Nehru, his life and his contributions in building a modern nation State.

It would be a gross injustice to the legacy of the freedom fighters of the Freedom Movement to introduce unwanted elements into the discourse of the Nehru Memorial Museum and Library. In other countries, whether it is in America or it is in the UK, all over the world, when a memorial is established, say, for Abraham Lincoln, you don't put today's leaders and you don't put another name plate there. What is happening in the NMML is bringing in other leaders who were not a part of India's Freedom Movement. ...(Interruptions)... We know the antipathy of the present Government towards the values and principles for which Nehru and Gandhi stood for. This Government has every right to establish a museum for any of its leaders. But, they cannot, they cannot, temper with the historic legacy of India's Freedom Movement. Only 20 per cent of the Nehru Memorial Museum and Library is dedicated to Jawaharlal Nehru and the rest is entirely dedicated to the Indian Freedom Movement. ...(Time-bell rings)...

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)...

SHRI ANAND SHARMA: No, Sir, it's not okay. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Your time is over. ...(Interruptions)...

SHRI ANAND SHARMA: Just ten seconds, Sir. The Present Government can bring in or set up a memorial for Deen Dayal Upadhayayji. He was their party President. But he was not a part of the Freedom Movement. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Now, Shri Prabhat Jha, not present. ...(Interruptions)...

SHRI ANAND SHARMA: Nor was he the Prime Minister or a Minister. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. Your time is over. Shrimati Renuka Chowdhury. ...(*Interruptions*)... Shrimati Renuka Chowdhury. ...(*Interruptions*)... Your time is over. ...(*Interruptions*)... Shrimati Renuka Chowdhury. ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, it is a serious matter. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Your time is over. ...(Interruptions)... Please sit down. ...(Interruptions)...Shrimati Renuka Chowdhury. ...(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, the Minister concerned should reply here, in the Parliament. ...(Interruptions)... It is not an issue of an individual. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Time is over. ...(Interruptions)... Shrimati Renuka Chowdhury. ...(Interruptions)...

SHRI ANAND SHARMA: No time over, Sir. ...(Interruptions)... Deen Dayal Upadhayay and Veer Savarkar ...(Interruptions)... Veer Savarkar was discharged, but he was a ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Anand Sharmaji, your time is over. ...(Interruptions)... Your time is over. ...(Interruptions)...

SHRI ANAND SHARMA: He was a co-accused. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Your time is over. ...(Interruptions)... Renukaji, you start. ...(Interruptions)...

श्री रेवती रमन सिंह (उत्तर प्रदेश): महोदय, मैं स्वयं को इस विषय से सम्बद्ध करता हूं।

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with what the hon. Member, Shri Anand Sharma, has said. ...(Interruptions)...

SHRI B. K. HARIPRASAD (Karnataka): Sir, I also associate myself with what the hon. Member, Shri Anand Sharma, has said. ...(Interruptions)...

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): How can I start, Sir? ...(Interruptions)... The House should be in order. ...(Interruptions)...

अल्पसंख्यक कार्य मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): महोदय, श्री आनन्द शर्मा जी ने जो बात कही है, वे इस से पहले भी इस मुद्दे को उठा चुके हैं। मैं केवल इतना कहना चाहता हूं कि आनन्द शर्मा जी को इस बात को समझ लेना चाहिए कि इस देश के करोड़ों लोगों और हजारों महापुरुषों ने देश के लिए कुर्बानी दी है। वह कुर्बानी केवल नेहरू व गांधी परिवार तक सीमित नहीं है। ...(व्यवधान)... इसलिए देश के तमाम लोग, जिन्हें आप भूल गए थे, जिन लोगों को आपने इतिहास के काले अक्षरों में लिख दिया था, उनको हम स्वर्णिम अक्षरों में लाकर इतिहास की सच्चाई को पूरी दुनिया को बता रहे हैं। ...(व्यवधान)... उस इतिहास को भी, जिसे आपने दिखाया है और उस इतिहास को जिसे आपने छिपाया है। जो छिपाया है, हम वह भी बताएंगे और जो आपने दिखाया है, उसे भी आगे बढ़ाएंगे। इसलिए इस में कोई आपत्ति नहीं है। ...(व्यवधान)... हमारा इरादा किसी भी तरह से,

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किसी भी महापुरुष का अपमान करने का नहीं है। हां, उन महापुरुषों को, जिन्हें आप भूल गए थे, आप जिन सरदार पटेल को भूल गए थे ...(व्यवधान)...

- श्री उपसभापतिः श्रीमती रेणुका चौधरी। ...(व्यवधान)...
- श्री मुख्तार अब्बास नक़वी: जिन वीर सावरकर की पट्टिका आपने निकाल दी थी, ...(व्यवधान)...
- श्री उपसभापतिः मिनिस्टर साहब, बैठिए।
- श्री मुख्तार अब्बास नक्रवीः उनका हम सम्मान करते हैं, उनके सामने हम नतमस्तक हैं। ...(व्यवधान)...

श्री उपसभापतिः श्रीमती रेणुका चौधरी प्लीज। ...(व्यवधान)... Nothing else will go on record. ...(Interruptions)... Only what Shrimati Renuka Chowdhury says will go on record. Nothing else will go on record. ...(Interruptions)...

SHRI ANAND SHARMA: *

KUMARI SELJA (Haryana): *

MR. DEPUTY CHAIRMAN: It is not going on record. ...(Interruptions)...

SHRI GHULAM NABI AZAD: Sir, keeping in view the importance of the subject, there should be a Half-an-Hour Discussion on this particular subject. ...(Interruptions)... It is a very important subject. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. You can give notice. There is no problem. ...(*Interruptions*)... Shrimati Renuka Chowdhury. ...(*Interruptions*)... Yes, yes. I agreed. Shrimati Renuka Chowdhury.

Steep fall in chilli prices

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Sir, in our country, the anatomy of a farmer's suicide is often associated with drought, flood, famine and other such issues. The irony today is that, in Telangana State, our farmers are dying because of plenty. The chilli farmer who had a bumper crop this year is, unfortunately, unable to survive. They have abandoned harvesting because the cost of picking the chillies is much more than the remuneration that they are getting. There is a bizarre situation in the State of Telangana, which, actually, advised the farmers as to what crops they should plant this time. They did not see to it that there would be a requirement for storing the chillies after the crop. There is no adequate cold storage facilities for the farmers. To compound the injury, today, truck operators have

^{*} Not recorded.